

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
9th WORKSHOP FOR INSOLVENCY PROFESSIONALS**

29th-30th June 2018

**Venue: ICSI, Bangalore Chapter, No.5, 1st Main Road,
KSSIDC Industrial Estate, 6th Block,
Rajajinagar, Bangalore-560010,
Phone No. 080-23111861/23116574**

Time	Session	Faculty
Day 1, Friday, 29th June 2018		
9:00-9:30 AM	Registration	
9:30-10:00 AM	Opening Remarks	Mr. K. R. Saji Kumar, Executive Director, IBBI
10:00-11:30 AM	Inaugural Address	Dr. Sameer Sharma, IAS, DG & CEO of Indian Institute of Corporate Affairs (IICA)
12:00-1:15 PM	Mapping CIRP to IPs Responsibilities	Mr. Ravindra Beleyur, Insolvency Professional, Bengaluru
2:15-3:30 PM	Preparing Information Memorandum	Mr. Ravi Sankar Devarakonda, Insolvency Professional, Bengaluru
3:45-5:15 PM	Strengthening the Code-Adjudicating Mechanism and Practical Issues	Mr. Venkata Sivakumar, Insolvency Professional, Chennai
Day 2, Saturday, 30th June 2018		
9:30-11:30 AM	Challenges in Determining Preferential, Undervalued and Fraudulent Transaction	Mr. Dhinal Shah, Vice president ICAI and IP, Ahmedabad
12:00-1:15 PM	Evolving Jurisprudence in Insolvency and Bankruptcy Law	Mr. T. S. N. Raja, Insolvency Professional, Hyderabad
2:15-3:30 PM	Resolution Applicant and Resolution plan	Mr. Hari Babu Thota, Insolvency Professional, Bengaluru
3:45--5:15 PM	Liquidation and Voluntary Liquidation (Case Studies)	Mr. Thirupal Gorige, Insolvency Professional, Bengaluru
5:15-5:45 PM	Evaluation and Concluding Remark	Mr. K. R. Saji Kumar, Executive Director, IBBI

11:30-12.00 Tea/Coffee; 1:15-2:15 Lunch and 3:30-3:45 Tea/Coffee

For any Clarification, please contact Mr. Vijay Kumar, AGM, IBBI on Mobile: 9971864110 and 011-23462869